

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
JODHPUR BENCH, JODHPUR**

Original Application No. 56/2008

Date of order: 25.09.2008

**HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN.  
HON'BLE MR. TARSEM LAL, ADMINISTRATIVE MEMBER.**

Nawal Singh son of Shri Prathvi Singh, resident of KPB-4/3 MES Colony, G.E. Lalgarh Jattan, Dist. Sriganganagar Rajasthan, Official Address - Refg. Mechanic (HS) office of Garrison Engineer Lalgarh Jattan Sriganganagar.

...Applicant.

Mr. Kamal Dave, counsel for applicant.

**VERSUS**

1. Union of India, through Secretary, Ministry of Defence, Government of India, Raksha Bhawan, New Delhi.
2. Commander Works Engineer (CWE), Military Engineering Services (MES), Sri Ganganagar.
3. Bhupender Singh s/o Shri Kishan Singh, R/Mech. working in the office of G.E. Sri Ganganagar, District Sriganganagar (Raj.)

...Respondents.

Mr. Kuldeep Mathur, counsel for respondents No. 1 & 2.  
None present for respondent no. 3.

**ORDER (Oral)**

**PER MR. K.V. SACHIDANANDAN, VICE CHAIRMAN**

When the matter came up for hearing, Mr. Kuldeep Mathur, learned counsel for the official respondents, submitted that the applicant has already sent a letter dated 27<sup>th</sup> May, 2008 to the Commander Works Engineer, Sri Ganganagar, requesting the department he withdraws the O.A. No. 56/2008 without any condition since he has already been granted the benefits of seniority at proper place vide Order No. 1109/1004/ETR dated 28<sup>th</sup> April, 2008 and the said request of the applicant has also been followed by an Affidavit. The said documents are taken on record.

(2) Mr. Kamal Dave, learned counsel for the applicant submitted that the said submission put forth by the learned counsel for the official respondents may be recorded and the matter may be closed.

In view of the said submission put forth by the learned counsel for the parties, we are of the view that the present Original Application will not stand now. Accordingly, the present Original Application is dismissed with no order as to costs.

Kasem Lal  
( Tarsem Lal )  
Administrative Member

( K.V. Sachidanandan )  
Vice Chairman (J)

nlk

Part II and III destroyed  
in my presence on 18/8/2014  
under the supervision of  
section officer ( ) as per  
order dated 19/8/2014

Section officer (Record)

R/copy  
Rec'd on  
28/8/2014

R/copy  
Rif/  
29/9/2014